IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 779/2014

IN THE MATTER OF:	
Shagoon Travels Pvt. Ltd. & Anr.	Petitioners
v.	
Registrar of Companies	Respondent

SECTION: UNDER SECTION 560(6)

Order delivered on 05.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Deepa Krishan Hon'ble Member (T)

For the Petitioner(s)

Mr. Rajesh K. Malhotra, Advocate

For the ROC Delhi /RD (NR) Delhi

:

Mr. Manish Raj, Company Prosecutor

For the objector(s)

:

Ms. Sangeeta Chandra, Advocate

ORDER

On the request made by the learned counsel for the petitioner, hearing is deferred to 02.11.2017.

(CHIEF JUSTICE M.M. KUMAR)

(DEEPA KRISHAN) (MEMBER TECHNICAL)

05.09.2017 Vineet